

The Minister of Food and Agriculture (Shri A. P. Jain): (a) An officer was deputed to the U.S.A. for expediting the preliminaries connected with the procurement by the India Supply Mission, Washington, of equipment for exploratory tube wells with dollar aid from the Government of the United States of America.

(b) Yes.

Sugar

*1724. **Shri Ibrahim:** Will the Minister of Food and Agriculture be pleased to state the total quantity of sugar made available for sale in the free market during 1954-55?

The Minister of Food and Agriculture (Shri A. P. Jain): A total quantity of 12.57 lakh tons sugar was released from factories for free sale during the period 1st November, 1954 to 31st August, 1955. The quantity despatched from factories during this period was 10.07 lakhs tons. Besides, a quantity of 4.05 lakh tons of refined sugar imported from abroad on Government account, was supplied to the trade for distribution during the period.

New Cadre of Veterinarians

*1725. **Shri K. P. Sinha:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to starred question No. 706 on the 10th March, 1955 and state:

(a) the progress made so far in the creation of the new cadre of Veterinarians with shorter period of training; and

(b) how long the new scheme for imparting training to Veterinarians will continue?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Sanction has been accorded for the establishment of 10 such Centres from this year, one each in the following states:

1. Andhra.
2. Bihar.
3. Madhya Bharat.
4. Madhya Pradesh.
5. Travancore-Cochin.
6. Uttar Pradesh.
7. Rajasthan.
8. PEPSU.
9. Hyderabad.
10. West Bengal.

Each Centre will have a capacity for training about 100 students each year. In view of the emergent demand for meeting the requirements of NES blocks to be set up in the Second Five Year Plan, the State Governments were requested to start the course from this year itself. The progress made by the various States in this

connection is indicated in the Statement placed on the Table of the Lok Sabha. [See Appendix IX, annexure No. 33].

(b) For the present it has been decided to admit students for the first batch of the two years course in Veterinary at the 10 Centres mentioned above. The position with regard to the organisation of further batches of the two years course will be reviewed next year.

Aerodromes

*1726. **Shri Sivamurthi Swami:** Will the Minister of Communications be pleased to state:

(a) the main considerations for formulating programmes for the construction of new aerodromes; and

(b) whether it is proposed to construct an aerodrome at Bijapur, Sholapur, Hubli or at a suitable place in Karnatak other than Mysore State?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The following are a few of the main considerations which are taken into account for assessing the desirability of constructing an aerodrome at a particular place:—

1. Potential air-traffic.
2. Need of an aerodrome from the administrative points of view such as a capital of a State, etc.
3. Need of an aerodrome as an emergency landing ground on a trunk air route.
4. Lack of adequate means of surface transport.

(b) It is not proposed to construct an aerodrome at Bijapur in the near future or at any other place in Karnatak excepting Hubli. There is already an aerodrome at Sholapur.

Adulteration of Food-stuffs

*1727. **Shri S. C. Samanta:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government have formulated a plan to set up ten health laboratories in different parts of India to provide facilities to the public to have the samples of suspected adulterated food-stuffs and other eatables tested at a nominal fee;

(b) if so, whether the existing laboratories also will be given financial assistance for expanding and equipping themselves to come to the standard;

(c) if so, whether any survey has been launched; and